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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/16	TP 290/16	For filing amended petition copy	397/ 398	Ansar Khan & Kalimulla Shariff & Anr. Vs Finecore Cables Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NITHA KAUGOTA (KEystone PARTNERS) 7829466499	PETITIONERS	
2.	K. C. Venkatesh Rao 98450 65943	Respondent	

ORDER

Counsel for petitioner is present. PCS for respondent is also present. Counsel for petitioner requested time to file amended petition by impleading legal heirs in the original petition. List it on 16.10.2017.


MEMBER(J)


MEMBER(T)